

## CIRCULAR NO. 58 OF 2021

**Sub :** To Hold '**Second National Lok Adalat** at Head Office and Bandra Branch of this Court on Saturday, the 25<sup>th</sup> September, 2021.

- Ref :**
1. E-mail received from the Member Secretary, Maharashtra State Legal Services Authority, Mumbai, on 25<sup>th</sup> January, 2021.
  2. This Office Circular No. 10 of 2021, dated 25<sup>th</sup> January, 2021.
  3. E.mail Letter No. MSLSA/2021/1164, dated 16<sup>th</sup> June, 2021 received from the Member Secretary, Maharashtra State Legal Services Authority, Mumbai,
  4. This Office Circular No. 43 of 2021, dated 22<sup>nd</sup> June, 2021.

All concerned are hereby informed that as per the schedule fixed by the Member Secretary, National Legal Services Authority, New Delhi, the "**Second National Lok Adalat**" is scheduled to be held at Head Office and Bandra Branch on **Saturday, the 25<sup>th</sup> September, 2021** for pending matters in this Court.

Therefore, the Judicial Officers of this Court are requested to ascertain the matters pending in their respective Court in which there is a elements of settlement and the same matters be kept on board on 6<sup>th</sup> September, 2021 at 2.45 p.m. for appearance and counseling of Litigants and their Advocates. After counseling, if parties are ready and willing to appear before Lok Adalat for settlement, only those matters be kept before the National Lok Adalat, on Saturday, the 25<sup>th</sup> September, 2021.

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The Judicial Clerks/Translator and Interpreter of all the Courts are hereby directed to obtain the necessary applications in the prescribed form (Form 'E') from the litigant concerned and accordingly to send list of such matters to be referred to the said National Lok Adalat to the Superintendent Correspondence Department at Head Office and Bandra Branch respectively **on or before 23<sup>rd</sup> September, 2021** so as to enable this Office to constitute the list of Panels well in advance, to be presided over in the said National Lok Adalat.

Moreover, the Computer Section and Court Duty Staff of this Court are hereby directed to go through the Guidelines issued by this Office, vide this Office Circular No. 122 of 2019, dated 30<sup>th</sup> December, 2019 and accordingly, to use Lok Adalat Module CIS 3.0 for feeding and disposal of cases in the "Second National Lok Adalat" on the NALSA's Portal.

COURT OF SMALL CAUSES

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MUMBAI : 21<sup>ST</sup> AUGUST , 2021

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( Abhay J. Mantri )  
Chief Judge